

**Central Administrative Tribunal  
Principal Bench New Delhi,**

**CP No. 460/2018  
in  
OA No. 1498/2017**

This the 4<sup>th</sup> day of October, 2019

**Hon'ble Mr. A.K. Bishnoi, Member (A)  
Hon'ble Mr. R.N. Singh, Member (J)**

Mukesh Kumar  
S/o Sh. Chander Bhan  
Age : 32 years  
Applied for : Post of TGT, Hindi, Male (Code 06/13)  
OMR Sheet No. 131099  
R/o House No. 863E/28, Bharat Colony, Rohtak  
Haryana – 124001.

....Petitioner/Applicant

(By Advocate : None)

Vs.

1. Anil Kumar Singh  
Chairman/Secretary  
Delhi Subordinate Service Selection Board  
FC-18, Institutional Area  
Karkardooma, Delhi – 110 092.

2. Suamya Gupta  
Director, Govt. of NCT Delhi  
Directorate of Education  
Old Patarachar Building, Lucknow Road  
Timar Pur, Delhi – 110 054.

...Contemnor/Respondents

(By Advocate : Shri Anuj Kumar Sharma  
Shri Rohit Bhagat for Shri Saurabh Chadda)

**Order (Oral)**

**By Hon'ble Mr. R.N. Singh :**

At the outset, learned counsel for the respondents submits that the order of this Tribunal in the aforesaid OA,

the subject matter of the Contempt Petition has been stayed by the Hon'ble High Court of Delhi vide order dated 02.09.2019 in WP (C) No.9498/2019.

2. In view of the aforesaid, the CP is closed. Notices are discharged. However, the petitioner shall be at liberty to move appropriate petition for revival of the CP, if there is such an occasion and he is so advised, in accordance with law.

**(R.N. Singh)**  
**Member (J)**

**(A.K. Bishnoi)**  
**Member (A)**

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